

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 3, 4 & 57 of 2013**

**Dated : 7<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent : Mr. Buddy A. Ranganadhan

**ORDER**

The learned counsel for the parties are directed to file their respective written notes since it is pointed out that some of the issues have already been covered.

Post these matters for hearing on **23.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js